

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 305 OF 2020

Ganesh Chodankar

..... Petitioner

*V e r s u s*

State of Goa & Ors.

..... Respondents

Mr. Parag Rao, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1 to 3.

Mr. Ryan Menezes, Advocate for the Respondent no. 5.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 3<sup>rd</sup> November, 2020

P.C.

1. Heard Mr. Rao, learned Counsel for the petitioner, Mr. D. Pangam, learned Advocate General for the respondent nos.1 to 3 and Mr. Menezes, learned Counsel for the respondent no. 5.

2. Rule. Expedite.

3. Place this matter for final disposal in the week commencing from 18.01.2021.
4. Ms. Maria Correia, learned Additional Government Advocate, waives service on behalf of respondent nos.1 to 3 and Mr. Menezes, learned Counsel, waives service on behalf of respondent no. 5.
5. The petitioner will take steps to serve respondent no.4 in this matter.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*